

(c) to (e) The HDR 2010 places India at 119th rank in Human Development Index (HDI) as compared to 134th rank in 2009. It has been clarified in the report that International Data Agencies continuously improve their data series and update the historical data, therefore, year to year changes in the HDI values and rankings across editions of the Human Development Report often reflect changes. The HDR 2010 reveals that India has registered a consistent improvement in HDI value which increased from 0.482 in 2005 to 0.519 in 2010. It is also reported that India has registered highest ever average annual HDI growth rate of 1.66 percent during the decade 2000-2010.

The Government is already implementing a number of poverty alleviation programmes such as Mahatama Gandhi National Rural Employment Guarantee Act (MGNREGA), Sawaranjayanti Gram Swarozgar Yojana (SGSY), Indira Awas Yojana (IAY), Sawaranjayanti Shehari Rozgar Yojana (SSRY) alongwith other flagship programmes aiming at improving the standard of living of the people especially in the rural areas. The Eleventh Five Year Plan targets the reduction in the head count ratio of consumption poverty by 10 percentage points.

Earning by available resources

†2558. SHRI ASHK ALI TAK: Will the PRIME MINISTER be pleased to state:

(a) the details of the directions given by the Centre to the States for more and more earning in annual planning by way of available resources; and

(b) the name of the States who have increased the planning amount from their resources during the last two years, percentage-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY): (a) and (b) Planning Commission in its interaction with States encourages efficiency in resource use as well as increase in the share of own resources in Plan financing. State-wise increase in approved plan and States' own resources during last two years, percentage-wise are given in the Statement-I and Statement-II, respectively.

Statement-I

Percentage increase in approved plan during last two years

Sl. No.	State Name	2008-09	2009-10		2010-11	
		Approved Plan	Approved Plan	%age increase over 2008-09	Approved Plan	%age increase over 2009-10
		Rs. Crore	Rs. Crore		Rs. Crore	
1	2	3	4	5	6	7
1.	Andhra Pradesh	44000.00	33496.75	-23.87	36800.00	9.86

1	2	3	4	5	6	7
2.	Arunachal Pradesh	2065.00	2100.00	1.69	2500.00	19.05
3.	Assam	5011.51	6000.00	19.72	7645.01	27.42
4.	Bihar	13000.00	16000.00	23.08	20000.00	25.00
5.	Chhattisgarh	9600.00	10947.76	14.04	13230.00	20.85
6.	Goa	1737.65	2240.00	28.91	2710.00	20.98
7.	Gujarat	21000.00	23500.00	11.90	29500.00	25.53
8.	Haryana	6650.00	10000.00	50.38	18260.00	82.60
9.	Himachal Pradesh	2400.00	2700.00	12.50	3000.00	11.11
10.	Jammu and Kashmir	4500.00	5500.00	22.22	6000.00	9.09
11.	Jharkhand	8015.00	8200.00	2.31	9240.00	12.68
12.	Karnataka	26052.53	29500.00	13.23	31050.00	5.25
13.	Kerala	7700.00	8660.00	12.47	10025.00	15.76
14.	Madhya Pradesh	14182.61	16174.17	14.04	19000.00	17.47
15.	Maharashtra	25000.00	35958.95	43.84	37916.00	5.44
16.	Manipur	1660.00	2000.00	20.48	2600.00	30.00
17.	Meghalaya	1500.00	2100.00	40.00	2230.00	6.19
18.	Mizoram	1000.00	1250.00	25.00	1500.00	20.00
19.	Nagaland	1200.00	1526.27	27.19	1500.00	-1.72
20.	Orissa	7500.00	9500.00	26.67	11000.00	15.79
21.	Punjab	6210.00	8600.00	38.49	9150.00	6.40
22.	Rajasthan	14000.00	17322.00	23.73	24000.00	38.55
23.	Sikkim	852.00	1045.00	22.65	1175.00	12.44
24.	Tamil Nadu	16000.00	17500.00	9.38	20068.00	14.67
25.	Tripura	1450.00	1680.00	15.86	1860.00	10.71
26.	Uttar Pradesh	35000.00	39000.00	11.43	42000.00	7.69
27.	Uttarakhand	4775.00	5800.81	21.48	6800.00	17.23
28.	West Bengal	11602.38	12688.56	9.36	17985.00	41.74

Statement-II

*Percentage increase in States' own resources in approved plan
during last two years*

Sl. No.	State Name	2008-09	2009-10		2010-11	
		(As per Approved Plan)	(As per Approved Plan)	%age increase over 2008-09	(As per Approved Plan)	%age increase over 2009-10
		Rs. Crore	Rs. Crore		Rs. Crore	
1	2	3	4	5	6	7
1.	Andhra Pradesh	29149.22	13211.32	-54.68	17064.64	29.17
2.	Arunachal Pradesh	109.24	-272.96	-349.87	80.40	129.45
3.	Assam	297.98	-1851.67	-721.41	-32.71	98.23
4.	Bihar	5688.00	3798.76	-33.21	8477.02	123.15
5.	Chhattisgarh	6386.66	5715.49	-10.51	8340.08	45.92
6.	Goa	708.73	1164.07	64.25	1460.84	25.49
7.	Gujarat	10691.97	7827.78	-26.79	12663.36	61.77
8.	Haryana	3994.46	4617.14	15.59	10419.88	125.68
9.	Himachal Pradesh	-1270.96	-1074.21	15.48	-1319.76	-22.86
10.	Jammu and Kashmir	-1976.14	-3932.65	-99.01	-5240.92	-33.27
11.	Jharkhand	4698.20	3512.03	-25.25	5307.48	51.12
12.	Karnataka	16967.78	16251.91	-4.22	18212.65	12.06
13.	Kerala	337.00	1099.47	226.25	834.29	-24.12
14.	Madhya Pradesh	6063.88	5100.13	-15.89	7387.62	44.85
15.	Maharashtra	4537.53	4973.73	9.61	5091.54	2.37
16.	Manipur	-124.59	-332.12	-166.57	225.93	168.03
17.	Meghalaya	149.84	143.78	-4.04	397.20	176.26
18.	Mizoram	-89.01	-321.05	-260.69	-216.60	32.53
19.	Nagaland	-197.62	-333.54	-68.78	-619.15	-85.63

1	2	3	4	5	6	7
20.	Orissa	1792.98	1547.15	-13.71	2712.68	-75.33
21.	Punjab	1109.56	2191.06	97.47	1112.72	-49.22
22.	Rajasthan	7357.26	7210.19	-2.00	13041.42	80.87
23.	Sikkim	38.43	-374.54	-1074.60	-254.54	32.04
24.	Tamil Nadu	5046.44	531.67	-89.46	4846.13	811.49
25.	Tripura	-104.67	-405.08	-287.01	-578.01	-42.69
26.	Uttar Pradesh	22609.52	15885.89	-29.74	18559.80	16.83
27.	Uttarakhand	772.70	529.46	-31.48	1677.70	216.87
28.	West Bengal	-3270.68	-6309.40	-92.91	-2345.47	62.83

Note: State Own Resources exclusion of State Borrowings but inclusion of Public Sector Undertaking Plan and Local Bodies Plan.

Special category status to States

2559. SHRI SHANTARAM LAXMAN NAIK: Will the PRIME MINISTER be pleased to state:

- (a) the names of the States which are categorized as special category States;
- (b) since when each of the States have been so categorized;
- (c) the type of financial and other benefits that each of the special category States gets at present;
- (d) the names of the States which have requested Government for categorizing them as special categories;
- (e) whether special category States are categorized under any constitutional provision, ordinary legislations or by executive order; and
- (f) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY): (a) and (b) There are 11 States at present which have been granted Special Category Status *viz.*, Arunachal Pradesh, Assam, Himachal Pradesh, Jammu and Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and Uttarakhand. The issue of Special Category Status (SCS) first came up when the Gadgil Formula of fund allocation was originally approved by the National Development Council at its meeting held in April, 1969. Assam, Jammu and Kashmir and Nagaland were included